

No 1344/Covids-19/2020

Office of the  
Prl. District and Sessions Judge,  
Koppal, Date: 13-7-2020.

**NOTIFICATION**

In view of Hon'ble High Court of Karnataka, Bengaluru directions regarding sitting arrangements on all working days and due to increase of COVID-19 Cases in Koppal District, the following is the arrangements of functioning of Courts in Koppal District which will take up cases as per the regular cause list which can be notified in advance and other urgent work assigned by the Principal District and Sessions Judge, Koppal for the period from 13-7-2020 to 25-07-2020.

Sl. No.	Name of the Taluka	Name of the Court	Date of Sitting
1	2	3	4
1.	Koppal	Prl. District and Sessions Judge, Koppal	13-7-2020 15-7-2020
		Addl. District and Sessions Court, FTSC-1, Koppal	17-7-2020 20-7-2020
		Prl. Civil Judge and JMFC, Koppal.	22-7-2020 24-7-2020
2.	Koppal.	Prl. Judge, Family Court, Koppal.	14-7-2020
		Senior civil Judge and CJM, Koppal.	16-7-2020
		Addl. Civil Judge and JMFC, Koppal.	18-7-2020 21-7-2020 23-7-2020 25-7-2020
3.	Gangavathi	Addl. District and Sessions Judge, Koppal (Sitting at Gangavathi), Gangavathi.	13-7-2020 15-7-2020 17-7-2020
		Prl. Civil Judge and JMFC, Gangavathi.	20-7-2020 22-7-2020 24-7-2020

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4.	Gangavathi	Senior Civil Judge and JMFC, Gangavathi.	14-7-2020
		Addl. Civil Judge and JMFC, Gangavathi	16-7-2020 18-7-2020 21-7-2020 23-7-2020 25-7-2020
5.	Kushtagi	Senior Civil Judge and JMFC, Kushtagi	13-7-2020
		Prl. Civil Judge and JMFC, Kushtagi	15-7-2020 17-7-2020 20-7-2020 22-7-2020 24-7-2020
6.	Kushtagi	Addl. Civil Judge and JMFC, Kushtagi.	14-7-2020 16-7-2020 18-7-2020 21-7-2020 23-7-2020 25-7-2020
7.	Yelburga	Senior civil Judge and JMFC, Yelburga	13-7-2020 15-7-2020 17-7-2020 20-7-2020 22-7-2020 24-7-2020
8.	Yelburga	Civil Judge and JMFC, Yelburga.	14-7-2020 16-7-2020 18-7-2020 21-7-2020 23-7-2020 25-7-2020

The Judicial Officers are informed to follow the guidelines of the Hon'ble High Court of Karnataka, Bengaluru as per the latest Standard Operating Procedure. On non-sitting days, the Judicial Officers shall remain present in the Court and do the administration and other works.

The Judicial Officers are informed to make own arrangement of the staff for the above said period at their convenience.

- The Covid-19 is a pandemic. All the Judicial Officers and Staff Members are informed to follow the guideline / preventive measures to get protected from being infected by Covid-19 during office visit.
- The date of sitting specified above may be modified/cancelled if any notifications/directions are given to that effect by the Hon'ble High Court of Karnataka, Bengaluru/if there is a sudden outbreak of COVID-19 in any court warranting cancellation of sitting of that court.

Note :-All the Judicial Officers and the Staff members are informed to stay in the Headquarters and not to leave the Headquarters from 13-7-2020 to 25-7-2020 under any circumstances. The Judicial Officers are informed that if any of the staff members leave the headquarters, the concerned Judicial Officers under whom such respective staff is working will be held responsible.

*L. Vijayalakshmi Devi*  
13/07/20  
(Smt. L. Vijayalakshmi Devi),  
Prl. District and Sessions Judge,  
Koppal.

Copy for information and necessary action to:

1. All the Judicial Officers working in Koppal Unit.
2. The Public Prosecutor, Koppal.
3. The Superintendent of Police, Koppal.
4. The President, Advocates Bar Association, Koppal/Gangavathi/  
Kushtagi/Yelburga.
5. The Software Technical Branch of this court.
6. The Accounts Branch of this court.
7. The Notice Board of this Court.
8. The Office Copy.

No. 1343/ADMN/2020.

District and Sessions Court,  
Koppal- Dated: 13/07/2020,  
Telephone : 08539 221900,  
Fax : 08539 22 2231,  
E-Mail : [dj.koppal@gmail.com](mailto:dj.koppal@gmail.com)

**CIRCULAR NO: 03/2020**

In view increase of Pandemic Covid-19 in Koppal District, It is hereby informed to all the concerned police Officers/officials that, the physical production of accused by way of remand, UTP etc., are not allowed and the said presence shall be produced through video Conferencing only until further orders of the Hon'ble High Court.

13/07/2020

**(L. Vijayalakshmi Devi),**  
Prl. District and Sessions Judge,  
Koppal.

Copy for information and necessary action to :

1. All the Judicial Officers working in Koppal Unit.
2. The Superintendent of Police, Koppal.
3. The Dy. Superintendent of Police, Koppal / Gangavathi with a direction to circulate the same to all the police stations coming under your jurisdiction.
4. Circular File.
5. Office Copy